

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1240/2018

(Arising out of impugned final judgment and order dated 28-02-2017 in WC No. 8880/2017 passed by the High Court Of Judicature at Allahabad)

ARVIND & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.88158/2017-EXEMPTION FROM FILING O.T.)

Date : 05-03-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Rutwik Panda, AOR
Ms. Anshu Malik, Adv.
Ms. Nikhar Berry, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Tag with Civil Appeal @ SLP(C) no. 18247 of 2017.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master